

JHARKHAND HIGH COURT, RANCHI
NOTIFICATION
THE 7TH JULY, 2015

No. 12/A: The Probationary Civil Judge (Junior Division)-Trainee, appointed under Notification Nos. 13/Nya. Vivid.- 01/ 2013 Ka.- 3804 Ranchi, dated 24.04.2015, 4242 Ranchi dated 11.05.2015, 4477 Ranchi dated 19.05.2015 and 5916 Ranchi dated 06.07.2015 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, as named in the Column No-02 of the table given below, are hereby posted as such in the judgeship/station mentioned in the column no. 04 of the table:-

SI No.	Name of Officers	Home District of Officers	Place of Posting.
01	02	03	04
1	Harshita Vatsayan	Ghaziabad (UP)	Ranchi
2	Pragya Bajpai	Kanpur (UP)	Jamshedpur (East Singhbhum)
3	Saurav Kumar Gautam	Patna (Bihar)	Ranchi
4	Shikha Agrawal	Sonbhadra (UP)	Dhanbad
5	Shivendu Dwivedi	Allahabad (UP)	Jamshedpur (East Singhbhum)
6	Kumari Nikita	East Singhbhum	Bokaro
7	Tanvee	Dhanbad	Deoghar
8	Arpit Srivastava	Raisen (MP)	Dhanbad
9	Darshna	Madhubani (Bihar)	Hazaribagh
10	Avanika Gautam	Mathura (UP)	Ranchi
11	Sonam Vishnoi	Bijnaur (UP)	Jamshedpur (East Singhbhum)
12	Archana Mishra	Gorakhpur (UP)	Dhanbad
13	Ruchi Dayal	Ranchi	Bokaro
14	Ritwika Singh	Balia (UP)	Deoghar
15	Dharmendra Kumar	Dhanbad	Bokaro
16	Meenakshi Mishra	Kanpur (UP)	Hazaribagh
17	Nahid Sultana	Ghaziabad (UP)	Ranchi
18	Tarkeshwar Das	Dhanbad	Deoghar
19	Pradeep Kumar	Lakhimpur Khiri (UP)	Hazaribagh
20	Nishith Kumar	Gopalganj (Bihar)	Dumka
21	Angelina John	Jabalpur (MP)	Jamshedpur (East Singhbhum)
22	Kumar Vipul	Patna (Bihar)	Girdih
23	Rajeev Kumar Singh	Ranchi	Koderma
24	Ravi Prakash Tiwari	Lucknow (UP)	Khunti
25	Sachin Kumar Mishra	Faizabad (UP)	Gumla
26	Rakesh Raushan	Chatra	Lohardaga
27	Tabinda Khan	Amroha (UP)	Dhanbad
28	Shivam Chaurasia	Lucknow (UP)	Chaibasa (West Singhbhum)
29	Md. Safdar Ali Naiyar	Godda	Jamtara
30	Swati Vijay Upadhyay	Jabalpur (MP)	Dhanbad

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31	Pooja	Baghpat (UP)	Bokaro
32	Gaurav Khurana	Dehradun (UP)	Godda
33	Sangita	Bokaro	Deoghar
34	Ranjan Kumar Singh	Kaimur (Bihar)	Seraikela
35	Abhishek Srivastava	Allahabad (UP)	Garhwa
36	Dev Kumar	Ambedkar Nagar (UP)	Chatra
37	Saudamini Singh	Pune (Maharashtra)	Hazaribagh
38	Achhat Srivastava	Jaunpur (UP)	Latehar
39	Digvijay Nath Shukla	Deoria (UP)	Sahebganj
40	Rakesh Ranjan	Patna (Bihar)	Pakur
41	Ravi Shanker Pandey	Gazipur (UP)	Simdega
42	Sunil Kumar Singh	Kushinagar (UP)	Tenughat (Bokaro)
43	Vivek Chandra Verma	Muzzafarpur (Bihar)	Madhupur (Deoghar)
44	Parmanand Upadhyay	Kaimur (Bihar)	Ghatshila (East Singhbhum)
45	Vivek Jain	Sonipat (Haryana)	Rajmahal (Sahebganj)
46	Manish Kumar Singh	Banka (Bihar)	Ranchi
47	Abhinav	Patna (Bihar)	Jamshedpur (East Singhbhum)
48	Kumar Saurabh Tripathi	Siddharth Nagar (UP)	Dhanbad
49	Punit Kumar Tiwari	Balia (UP)	Bokaro
50	Bharti Manglani	Agra (UP)	Ranchi
51	Raj Kumar Pandey	Varanashi (UP)	Deoghar
52	Mayank Maliyaz	Godda	Hazaribagh
53	Manish Kumar Mishra	Lucknow (UP)	Dumka
54	Ranjay Kumar	Patna (Bihar)	Giridih
55	Vivek Kumar	Giridih	Koderma
56	Bankim Chandra Chatterjee	Dhanbad	Khunti
57	Deepak Kumar	Garhwa	Gumla
58	Arpana Kumari	Ranchi	Jamshedpur (East Singhbhum)
59	Gautam Gobinda	Garhwa	Lohardaga
60	Bikrant Ranjan	Latehar	Palamau
61	Nishi Kant	Deoghar	Chaibasa (West Singhbhum)
62	Rajesh Ranjan Kumar	Hazaribagh	Godda
63	Veena Kumari	Simdega	Dhanbad
64	Gautam Kumar	Palamau	Jamtara
65	Ravi Choudhary	East Singhbhum	Seraikela
66	Sama Roshini Kullu	Gumla	Bokaro
67	Mayank Tushar Topno	Ranchi	Garhwa
68	Rupa Bandana Kiro	Ranchi	Deoghar
69	Alok Marandi	Dumka	Chatra
70	Shubhashis Rasik Soren	Ranchi	Latehar
71	Nibha Ranjana Lakra	Lohardaga	Hazaribagh
72	Kavitanjali Toppo	Lohardaga	Ranchi

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73	Shikha Rani Tigga	Ranchi	Jamshedpur (East Singhbhum)
74	Manoj Kumar Indwar	Ranchi	Sahebganj
75	Shera Samson Tirkey	Ranchi	Simdega
76	Sharat Nishikant Kujur	Lohardaga	Tenughat (Bokaro)
77	Ritu Kujur	Ranchi	Dhanbad
78	Manish Manikant Pradhan	Simdega	Madhupur (Deoghar)
79	Praveen Oraon	Lohardaga	Ghatshila ((East Singhbhum)
80	Nirmala Barla	Ranchi	Bokaro
81	Ashok Kumar	Gumla	Rajmahal (Sahebganj)
82	Anamika Kisku	Godda	Deoghar
83	Remi Praphul Baa	Simdega	Ranchi
84	Anju Kumari Minz	Ranchi	Hazaribagh
85	Santoshini Murmu	Dumka	Ranchi
86	Krishna Lohra	Ranchi	Jamshedpur (East Singhbhum)
87	Mariam Hemrom	Ranchi	Jamshedpur (East Singhbhum)
88	Surendra Bedia	Ramgarh	Dhanbad
89	Bhupesh Chandra Samad	West Singhbhum	Bokaro
90	Ajay Bishu Minz	Ranchi	Deoghar
91	Shruti Soren	East Singhbhum	Dhanbad
92	Vishal Majhee	East Singhbhum	Hazaribagh
93	Walter Bhengra	Khunti	Dumka
94	Shambhu Mahto	Latehar	Giridih
95	Kamlesh Behra	West Singhbhum	Koderma
96	Chanchal Kumar	Dhanbad	Khunti
97	Md. Zaved Khan	Gumla	Lohardaga
98	Uttam Sagar Rana	Hazaribagh	Gumla
99	Rohit Kumar	Gumla	Palamau
100	Satyabhama Kumari	Ranchi	Deoghar
101	Pawan Kumar	Dumka	Chaibasa (West Singhbhum)
102	Ravi Kumar Bhaskar	Deoghar	Godda
103	Rajendra Prasad	Koderma	Jamtara
104	Ravi Narayan	Giridih	Seraikela
105	Ram Kumar Lal Gupta	Hazaribagh	Garhwa
106	Anuj Kumar	Ramgarh	Chatra
107	Narendra Kumar	Sahebganj	Latehar
108	Shilpa Murmu	Sahebganj	Bokaro
109	Kachan Jashmeen Toppo	Ranchi	Hazaribagh

The aforesaid officers are directed to submit their joining alongwith the Medical Certificate under Rule 52 of the Jharkhand service code and a declaration as contained in the respective Notification of appointment to the concerned Principal District Judge/ Principal Judicial Commissioner by 07th of August, 2015.

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Further, they shall be imparted training for the period of one year after their joining in accordance with 'Syllabus of the Induction Training Programme' in the respective Judgeship/s and at the Judicial Academy, Jharkhand, Ranchi.

By order of the Court

Sd/- A. K. Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the 7th July, 2015.

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the 7th July, 2015.

Copy forwarded to the Accountant General, Jharkhand, (G.E.-5), Hinoo, Ranchi/ the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha,/ the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi and the Officers concerned for information and needful.

Sd/- A. K. Choudhary
Registrar General

Memo No. 5836-5888/Apptt

dated Ranchi the 7th July, 2015.

Copy forwarded to the concerned Principal District and Sessions Judges of Jharkhand including Principal Judicial Commissioner, Ranchi (with copy of the Notification Nos. 13/Nya. Vivid.- 01/ 2013 Ka.- 3804 Ranchi, dated 24.04.2015, 4242 Ranchi dated 11.05.2015, 4477 Ranchi dated 19.05.2015 and 5916 Ranchi dated 06.07.2015, the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand) with a request to accept their joining after verifying their necessary documents and send the information appended with required document to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand through the High Court. They are further requested to direct the trainees to undergo training in accordance with 'Syllabus of the Induction Training Programme' in the Judgeship/ at the Judicial Academy, Jharkhand, Ranchi..

Encls; As above


07-07-15
Registrar General